NATIONAL COMPANY LAW TRIBUNAL **CHENNAI BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/10/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCA/6/2016

NAME OF THE PETITIONER(S)

: O. Padmanabhan

NAME OF THE RESPONDENT(S)

: Supratronics Pvt Ltd & Others

UNDER SECTION

: 634A

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. Lead by Senior Coursel Mr. R. Murani PRIYADARSHINI N

For TR BHASKAR

Coursel for Respondents

ORDER

Counsels for both the parties present. Both the sides argued on the report of the Chartered Accountant and in the light of the order passed by the CLB on 2nd May 2003. Order reserved.

(Ch. Md. Sharief Tarig

Member (Judicial)

(K.Anantha Padmanabha Swamy)

Member (Judicial)